

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP 447/45QA/2019

CORAM: SHRI M. K. SHRAWAT
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 03.06.2019

NAME OF THE PARTIES: Nine Waterproofing Systems Pvt Ltd
Vs
IL & FS Financial Services Ltd

Section 45QA of the Companies Act, 2013.

ORDER

CP 447/45QA/2019

Ld. Counsel for the Petitioner is present. No one appeared from the
Respondent side.

List on 27.06.2019.

RAVIKUMAR DURAISAMY
Member (Technical)

M. K. SHRAWAT
Member (Judicial)